

**Annexure-3**Name of the corporate debtor: **Shrinathji Business Venture Private Limited**Date of commencement of CIRP: **23.12.2021**List of Creditors as on: **30.03.2024****List of Secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Voting share in CoC					
1.	Omkara Assets Reconstruction Private Limited	17.03.2023	29,59,67,506.00	29,59,67,506.00	SECURED DEBT	29,59,67,506	29,59,67,506	NO	27.88	NIL	NIL	NIL	0	NIL
2	Canara Bank (For Anita Khandelwal)	12.04.2023	15,027,561.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	15,027,561.00	0.00	<b>See below note</b>
3	Canara Bank (For Sudhir Mishra)	12.04.2023	16,809,062.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	16,809,062.00	0.00	In respect of Flats at Guman Eternity, Plot No. GH-1, RPA Road, Near Science Park, Shashtri Nagar, Jaipur
4	Canara Bank (For Ram Niwas Verma)	12.04.2023	16,827,760.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	16,827,760.00	0.00	

5	Canara Bank (For Vinod Kumar Kanoongo)	12.04.2023	15,294,382.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	15,294,382.00	0.00
6	Canara Bank (For Sambhav Jain)	12.04.2023	15,482,316.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	15,482,316.00	0.00
7	Canara Bank (For Shivraj Jangid)	12.04.2023	10,326,617.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	10,326,617.00	0.00
8	Canara Bank (For Ganesh Ram Yadav)	12.04.2023	14,031,472.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	14,031,472.00	0.00
9	Canara Bank (For Dilip Kumawat)	12.04.2023	19,143,413.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	19,143,413.00	0.00
10	Canara Bank (For Amit Kothiwal)	12.04.2023	6,963,687.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	6,963,687.00	0.00
11	Canara Bank (For Ajay Kumar Arora)	12.04.2023	16,752,500.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	16,752,500.00	0.00
12	Canara Bank (For Bindu Jain & Bhaskar Jain)	12.04.2023	23,000,000.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	23,000,000.00	0.00
13	Canara Bank (For	12.04.2023	14,745,300.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	14,745,300.00	0.00

	Arti Kanoongo)													
14	Canara Bank (For 3 Gopal Lal Saini)	12.04.202	19,030,595.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	19,030,595.00	0.00	
15	Canara Bank (For 3 Raj Kapoor Kumawat)	12.04.202	11,930,511.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	11,930,511.00	0.00	
16	Canara Bank (For 3 Vipul Kaushik)	12.04.202	31,203,927.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	31,203,927.00	0.00	
17	Canara Bank (For 3 Mahendra Meghwal)	12.04.202	20,420,993.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	20,420,993.00	0.00	
18	Canara Bank (For 3 Nitin Parikh)	12.04.202	28,913,720.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	28,913,720.00	0.00	
19	Canara Bank (For 3 Dheeraj Sarva)	12.04.202	13,575,923.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	13,575,923.00	0.00	
20	Canara Bank (For 3 Ram Chandra Salvi)	12.04.202	15,658,551.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	15,658,551.00	0.00	
21	Canara Bank (For 3 Jitendra Tomar)	12.04.202	13,580,430.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	13,580,430.00	0.00	
22	Canara Bank (For 3	12.04.202	14,169,745.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	14,169,745.00	0.00	

Rajeev Verma)														
<b>Total</b>		<b>648,855,971.00</b>	<b>295,967,506.00</b>									<b>352,888,465.00</b>	0.00	

**Note:** It is important to note that the Resolution Professional has received a claim from Canara Bank in respect of Flat no. A-101, A-102, A-103, A-104, A-202, A-204, A-301, A-302, A-303, A-401, A-501, A-502, A-503, A-504, A-601, A-602, A-603, A-604, A-801, A-802, A-804 in Guman Eternity. The claim has been filed beyond the timeline of CIRP and in respect of flat, against which, principal borrower has already filed a claim and such claim is duly admitted. Upon admission of the said claim, it will be a situation of admitting dual claim for individual debt. The application by the Canara Bank is already pending before the Hon'ble NCLT, Jaipur Bench.